

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**

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**ORDER No. 84**

In continuation of the earlier practice, it is ordered that the Headquarter of Shri Justice Ramalingam Sudhakar (First Puisne Judge) shall be at Srinagar with effect from the 9<sup>th</sup> day of May, 2016, in connection with the Annual Darbar Move, subject, however, to the rider that during this period roster can be provided to him in the Jammu Wing of the High Court also.

**Jammu**

**Date: 26.04.2016**

**Sd/-**

**(N. Paul Vasanthakumar)  
Chief Justice**

**Dated : 26.04.2016**

No. 3489-9A/GS

*Copy of the above to the:*

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
5. Joint Registrar (Judicial/Protocol), High Court of J&K, Jammu/Srinagar,
6. Chief Accounts officer, High Court of J&K, Main Wing,  
.....for information and necessary action.
7. Incharge NIC, High Court of J&K, Jammu, for uploading the same on the High Court Website.
8. Office File.

  
**(M. K. Hanjura)  
Registrar General**